

**GOVERNMENT OF INDIA
NEW AND RENEWABLE ENERGY
LOK SABHA**

UNSTARRED QUESTION NO:6858
ANSWERED ON:07.05.2015
PROMOTION OF RENEWABLE ENERGY
Dubey Shri Nishikant

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the details of the policy formulated for the promotion of renewable energy in view of the power crisis in various States in the country including Jharkhand; (
- (b) the details of the works undertaken by the State Nodal Agencies (SNAs) in the renewable energy sector in the rural areas and the achievement made as a result thereof, State/UT-wise; and
- (c) the details of incentives being given to the SNAs for promotion, coordination and monitoring of projects State/UT-wise?

Answer

THE MINISTER OF STATE FOR POWER, COAL & NEW AND RENEWABLE ENERGY (INDEPENDENT CHARGE) (SHRI PIYUSH GOYAL)

- (a): The Government is giving various fiscal and financial incentives, such as capital/interest subsidy, generation based incentives, accelerated depreciation, 10 years income tax holiday, concessional excise and customs duties for the promotion of renewable energy in the country including the State of Jharkhand. The other steps to promote renewable energy include setting up of demonstration projects, preferential tariff for purchase of power generated from renewable sources, intensive resource assessment, development of power evacuation and testing facilities, introduction of Renewable Energy Certification and Renewable Purchase Obligation etc.
- (b): State-wise details of the work done by the State Nodal Agencies (SNAs) in promotion of various renewable energy sources in the country including rural areas is given in Annexure.
- (c): MNRE provides incentives to the State Nodal Agencies (SNAs) ranging from 1% to 3% of Central Financial Assistance as service charges for planning and monitoring of projects. Further, MNRE is also providing support to States by way of providing the services of Consultants for project identification, design and development and monitoring.